

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1101

ANSWERED ON:20.03.2012

ACA UNDER JNNURM

Biswal Shri Hemanand ;Chakravarty Smt. Bijoya;Chavan Shri Harischandra Deoram;Das Shri Khagen;Dhanaplan Shri K. P.;Kurup Shri N.Peethambara;Mahajan Smt. Sumitra;Meghwal Shri Bharat Ram;Singh Shri Ravneet;Sivasami Shri C.

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Union Government has received proposals from the State Governments for providing Additional Central Assistance (ACA) for creation of more infrastructure in cities/towns in the country under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM);
- (b) if so, the details thereof and the action taken thereon, State-wise;
- (c) whether the Union Government has received reports relating to diversion, misuse and misappropriation of funds by the various State Governments under JNNURM during each of the last three years;
- (d) if so, the details thereof, alongwith the reasons for diversion of funds, State-wise; and
- (e) the action taken by the Government to prevent such misuse of funds?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a)&(b): Details of projects approved State-wise under Urban Infrastructure and Governance (UIG) Sub-Mission of Jawaharlal Nehru National Urban Renewal Mission (JnNURM) as on 29.02.2012 alongwith Additional Central Assistance (ACA) committed is annexed.

(c)to(e): The progress of the Projects is periodically reviewed by the Government of India. However, the execution and monitoring of projects is done by the States/ Union Territories (UTs) in accordance with rules and procedures. Funds are to be spent as per approved Detailed Project Reports (DPRs) and no diversion is admissible. If scope of work is changed, revised DPR is to be submitted by the concerned State Government. States/UTs report on the proper utilization of funds through Quarterly Progress Reports (QPRs).